

No.GOB(I) 8/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 4TH AUGUST, 2021.

NOTIFICATION

In pursuance of this Office Notification of even number dated 21.09.2020 inviting applications through online for filling up of 30 posts of District Judges by direct recruitment in accordance with the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules 2011, 2015 & 2016, following 12 (TWELVE) candidates are selected in the order of merit on the basis of aggregate of the marks secured in the Written Examination and Viva-Voce, for being appointed as District Judges:

Sl. No.	Register Number	Name of the Candidates	Category Claimed	Selected Category
1	DJM20119	MAMTAZ	GM/KM	GM-UR
2	DJM20110	JYOTHSNA D	GM/RU/KM	GM-WM
3	DJM20034	NISHARANI A C	SC	SC-WM
4	DJM20115	DIVYA P K	Cat-II(A)	CAT-II(A)-WM
5	DJM20155	PRAVEENKUMAR R N	GM/KM	GM-KM
6	DJM20055	ERANNA E S	Cat-I/ RU/ KM	GM-RU
7	DJM20190	KUMAR H N	Cat-III(B)	CAT-III(B)-UR
8	DJM20191	KARAN GUJJAR	Cat-II(A)	CAT-II(A)-WM*
9	DJM20092	MADHUSUDANARAM K V	SC/KM	SC-EX*
10	DJM20013	KANTHARAJU S V	SC/KM	SC-EX*
11	DJM20179	RAGHAVENDRA S C	SC/KM	SC-KM
12	DJM20028	KUMARA D K	SC/RU/KM	SC-RU

Note: The candidate at Sl.No.8 is selected under women quota and the candidates at Sl.No.9 and 10 are selected under Ex-Servicemen quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.

BY ORDER OF THE HIGH COURT

Sd/-

**(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL**